

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1211  
ANSWERED ON 30/07/2024**

**IMPLEMENTATION OF PHASE IV OF PMGSY**

**1211 ADV DEAN KURIAKOSE:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to increase the maximum length in kilometres for roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY);**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether the Government has the details of roads allocated to the State of Kerala under Phase III of PMGSY;**
- (d) if so, the details thereof, district-wise;**
- (e) whether the Government has finalised the timeline for implementing phase IV of PMGSY; and**
- (f) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a) & (b): Yes. The Government has announced that Phase IV of PMGSY will be launched to provide all-weather connectivity to 25,000 rural habitations which have become eligible in view of their population increase.**

**Further, as on 26.7.2024, under various verticals of Pradhan Mantri Gram Sadak Yojana, a total of 8,27,598 Km have been sanctioned out of which 7,65,636 Km has already been constructed. The timeline for completion of works under PMGSY-III, Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) and PMGSY I (in Chhattisgarh) is March, 2025.**

**(c) & (d): A total length of 1,441 Km has been sanctioned to the State under PMGSY-III out of which 427 Km has already been completed by the State and 1,010 Km is under various stages of execution. The district wise details of road length sanctioned, completed in the state of Kerala under PMGSY-III are given at Annexure-I. However, the details of roads sanctioned to the State under PMGSY-III may be seen at [www.omms.nic.in](http://www.omms.nic.in)>progress Monitoring> Road wise progress of work.**

**(e) & (f): Action, consequential to announcement of PMGSY-IV, is being taken in the Ministry.**

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**Annexure-I**

**Annexure referred to in reply to point (d) of Lok Sabha Unstarred Question No. 1211 for reply on 30.07.2024**

**District- wise details of road length sanctioned, completed and ongoing works under PMGSY-III in the State of Kerala**

**(Road length in Km)**

Sl.No	District Name	Sanctioned			Completed			Balance		
		Roads	Road length	Bridges	Roads	Road length	Bridges	Roads	Road length	Bridges
1	Alappuzha	16	71	0	0	8	0	16	63	0
2	Ernakulam	26	146	0	4	46	0	22	100	0
3	Idukki	24	138	0	3	39	0	21	99	0
4	Kannur	19	110	0	5	39	0	14	71	0
5	Kasaragod	13	71	0	4	24	0	9	47	0
6	Kollam	23	100	0	2	15	0	21	83	0
7	Kottayam	23	101	0	6	28	0	17	73	0
8	Kozhikode	14	74	0	2	9	0	12	65	0
9	Malappuram	31	136	0	11	47	0	20	89	0
10	Palakkad	26	141	0	2	44	0	24	97	0
11	Pathanamthitta	11	46	0	0	12	0	11	34	0
12	Thiruvananthapuram	23	114	0	6	43	0	17	70	0
13	Thrissur	28	123	0	5	47	0	23	76	0
14	Wayanad	11	69	0	2	26	0	9	43	0
	<b>Total</b>	<b>288</b>	<b>1,441</b>	<b>0</b>	<b>52</b>	<b>427</b>	<b>0</b>	<b>236</b>	<b>1,010</b>	<b>0</b>

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